- (v) Shri Gurdial Singh, Chairman, Central Electricity Authority
- (vi) Dr. J. M. Phatak, CMD, Rural Electrification Corporation
- (vii) Shri Satnam Singh, CMD, Power Finance Corporation
- (viii) Shri Rajiv Lall, MD, IDFC
- (ix)-(x) Two State Chief Secretaries: to be co-opted by the Task Force
- (xi)-(xii) Two State Power Secretaries: to be co-opted by the Task Force
- (xiii)-(xv) Three Discom Chiefs: to be co-opted by the Task Force
- (xvi)-(xvii) Two State Regulators/former State Regulators to be co-opted by the Task Force

Member Convener

(xviii) Shri Gajendra Haldea, Advisor to Deputy Chairman, Planning Commission

Terms of references of the task force:

- The Task Force will review the experience relating to privatization, franchisees and other forms of private participation;
- (ii) The Task Force will make an assessment of the investment required during the Twelfth Plan period for augmentation and modernization of the distribution system;
- (iii) The Task Force will identify any regulatory impediments constraining private investment in the distribution system and make specific recommendations to facilitate their removal; and
- (iv) The Task Force will consider various models of privatization and recommend a suitable model(s) for adoption by the States.

Lower Subansiri Hydroelectric Project

1986. SHRI KUMAR DEEPAK DAS: Will the Minister of POWER be pleased to state:

(a) whether any Memorandum of Understanding is being signed by NHPC with Government of Assam in connection with the Lower Subansiri Hydroelectric Project;

(b) the present status of the project; and

(c) whether Government has taken any decision as per the suggestion made by eight member Expert Group of State which studied the impacts of the project?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Memorandum of Agreement (MoA) has already been signed by NHPC with Government of Arunachal Pradesh. MoA is required to be signed by NHPC also with Government of Assam as the Lower Subansiri Hydro-electric Project is located on the border of Arunachal Pradesh and Assam.

(b) All the major works for implementation of the project has already been awarded by NHPC and expenditure of Rs.4430 crore has been incurred upto January, 2011.

(c) On the request of Government of Assam (GoA), a comprehensive Downstream Impact study was awarded by NHPC to Group of Experts from IIT Guwahati, Guwahati University and Dibrugarh University which submitted its draft report in June, 2010. NHPC has sent detailed comments on the draft report to the Expert Group. There are broadly two kinds of concern *i.e.* (i) Structural safety of the dam in this geologically, seismological sensitive location; and (ii) operational aspects of the project. As regards, operational aspects of the project, the apprehension of the Expert Group about the Structural safety of the Dam were got verified from IIT, Roorkee. They have reconfirmed that the parameters considered in their earlier report were conservative. Despite this, based on the concerns expressed by GoA regarding Structural safety of the dam, Planning Commission has recently appointed a two member Technical Experts Committee. GoA has been requested to indicate the names of their nominees for the Steering Group to be constituted by NHPC to address the issues relating to Downstream Impact. Government of Assam has recently nominated Secretary, Water Resources Department, GoA as their nominee.

Promotion of energy efficient appliances

†1987. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of POWER be pleased to state:

(a) whether Government has prepared any action plan or considering to implement a policy to minimize electricity consumption and to promote energy efficient appliances;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Yes, Sir.

(b) The Government of India under the Energy Conservation Act, 2001 has established the Bureau of Energy Efficiency (BEE) as a nodal central agency for promoting energy efficiency and its conservation. The Bureau of Energy Efficiency is implementing the "Standards and Labeling" programme for promoting energy efficient equipment in the country. This scheme targets high energy end use equipment and appliances to lay down minimum energy

[†]Original notice of the question was received in Hindi.